

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
STARRED QUESTION NO. 406
TO BE ANSWERED ON FRIDAY, THE 20TH MARCH, 2026
CONSTRUCTION OF COURT COMPLEXES AT NANDIGAMA**

***406. SHRI BALASHOWRY VALLABHANENI:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union Government has approved the construction of two court complexes at Nandigama in Krishna district of Andhra Pradesh under a Centrally Sponsored Scheme;
- (b) if so, the details thereof along with the number of court halls and infrastructure and facilities proposed in the above court complexes; and
- (c) the timeline by which the above project is likely to be completed?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 406 FOR REPLY ON 20.03.2026 REGARDING CONSTRUCTION OF COURT COMPLEXES AT NANDIGAMA

(a) to (c): The primary responsibility for development of infrastructure facilities for District and Subordinate Courts rests with the State Governments/UTs. However, to augment the resources of States/UTs, Central Government has been implementing a Centrally Sponsored Scheme (CSS) for the Development of Infrastructure Facilities for Judiciary in the District and Subordinate Courts since 1993-94, by providing financial assistance in the prescribed fund sharing pattern between the Centre and States/UTs. The Scheme covers five components, namely, Court Halls, Residential Units for Judicial Officers, Lawyers' Halls, Toilet Complexes and Digital Computer Rooms.

As per information provided by the High Court of Andhra Pradesh, the Government of Andhra Pradesh vide Government Order dated 12.04.2017 has accorded administrative sanction for construction of two court Complexes for Civil Judge (Senior Division) and Civil Judge (Junior Division) at Nandigama in Krishna District. The Building contains 2 Court halls, Judges Chamber, Bar Association Rooms, Waiting Rooms, Property Rooms, Sherasthadar Room, Record Room, Dining Room, Library, Wash Rooms, Computer Room and Staff Room etc. Construction of the said building has since been completed and inaugurated on 19.03.2024.
